

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 5241/2015

GAON SABHA CHAUBEPUR

Petitioner(s)

VERSUS

CHHOTE LAL @ CHHATTOO RAM (DEAD) . & ORS.

Respondent(s)

Date : 24-10-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rakesh Uttamchandra Upadhyay, AOR

For Respondent(s)

Mr. Naresh Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1(1) to 1(4) and 2(1) to 2(4) have already
filed counter affidavit.

Other respondents have been served but no one has entered
appearance on their behalf.

Hence, process the matter for listing before Hon'ble Court as
per rules.

RAJESH KUMAR GOEL
Registrar

SB